

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 08.02.2024

**Misc. Application No. 1714 of 2023
And
Appeal No. 81 of 2024**

Mr. Chiranjilal Jayram Vyas & Ors. Appellants

Versus

Securities & Exchange Board of India ... Respondent

Mr. V. M. Singh, Advocate with Ms. Akshaya Bhansali, Ms. Nirali Mehta, Advocate, Ms. Dimple Gyamlani, Advocates i/b Mindspright Legal for the Appellants.

Mr. Sumit Yadav, Advocate i/b The Law Point for the Respondent.

ORDER :-

1. Three weeks' time is allowed to the respondent to file a reply. Three weeks thereafter to file rejoinder. List for admission and for final disposal on April 5, 2024.

Ms. Meera Swarup
Technical Member

08.02.2024
PTM